

MANAGING AGENCY SYSTEM

683. SHRI R. P. KHAITAN : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the scheme to abolish the Managing Agency System has since been finalised; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Attention is invited to clauses (4) to (6) of the Companies (Amendment) Bill, 1968 (Bill No. 53 of 1968) which was introduced in the Lok Sabha by the Government on the 10th May, 1968.

EXPENDITURE ON THE TRIP TO AUSTRALIA BY MANAGING DIRECTOR, MANGANESE ORE (INDIA) LTD.

684. SHRI A. D. MANI : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the Managing Director, Manganese Ore India Limited, was allowed to go to Australia to attend a seminar on industrial relations in the month of May, 1968;

(b) if so, whether the expenses on account of this trip were debited to the Manganese Ore India Limited ; and

(c) what is the estimated expenditure on this trip ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (CHOWDHARY RAM SEWAK) : (a) Yes. Madam. He was deputed as one of the nine Indian delegates sent to His Royal Highness The Duke of Edinburgh's Third Commonwealth Study Conference on "The Human Problems of Industrial Development and Re-development in Commonwealth Countries" held in Australia from 12th May to 4th June, 1968.

(b) The expenses of his journey to and from Australia were borne by Manganese Ore India Ltd. Expenditure during his stay in Australia was borne by the Conference.

(c) The expenditure borne by Manganese Ore India Ltd., was Rs. 6,825.18.

INDUSTRIES DEVELOPMENT AND REGULATION ACT

685. SHRI BABUBHAI M. CHINAI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to amend the Industries Development and Regulation Act; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Certain proposals for amendment of the Industries (Development and Regulation) Act, 1951 are under consideration of the Government.

(b) The details of these proposals have not yet been finalised.

A. C. C. CAR COACHES IN INDIAN RAILWAYS

686. SHRI BABUBHAI M. CHINAI: Will the Minister of RAILWAYS be pleased to state the total number of air-conditioned chair car Railway coaches which are plying on the Indian Railways at present ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : There are 36 III Class and 4 I Class Air-conditioned Chair Cars plying on the Indian Railways at present.

TRAINING FOR WORKERS TO MAN DIESEL AND ELECTRIC ENGINES

687. SHRI ANANT PRASAD SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of unskilled, semiskilled and skilled workers from steam locomotive side who have been trained to man diesel and electric engines up to 31st March, 1968; and

(b) what is the difficulty in the way of the Railway Administration in absorbing the mechanical staff of the Loco Sheds in Railway Workshops at D. L. W., Varanasi?